GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4369 ANSWERED ON:20.08.2010 RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of POWER be pleased to state:

- (a) the criteria fixed by the Union Government to sanction the projects under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the first phase;
- (b) whether the Union Government has taken a stand that remaining projects relating to electrification of villages would be undertaken in the Phase- II of the RGGVY;
- (c) if so, the details of projects which will be taken up in Phase-II of the scheme, State-wise;
- (d) the number of villages proposed to be covered in the second phase of the RGGVY, State-wise; and
- (e) the time by which the Phase-II is likely to be approved and launched?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a): All the un-electrified villages as per census 2001 in the country were proposed to be covered under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), except those remote villages which are covered by Ministry of New and Renewable Energy (MNRE).
- (b): Yes, Madam
- (c) & (d): The details of projects identified for consideration in Phase-II of RGGVY, State-wise, is at Annex. All the remaining unelectrified villages except remote villages covered under MNRE programme are proposed to be covered in Phase-II of RGGVY.
- (e) The commencement of Phase-II is yet to be decided by the Government.